## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 323 OF 2018 & IA Nos. 1537 & 1536 of 2018

Dated: 16<sup>th</sup> November, 2018

In the matter of:

.... Appellant(s)

**IMC limited** 

Vs.

Petroleum & Natural Gas Regulatory Board & Anr. .... Respondent(s)

## **ORDER**

The court has not assembled today. As agreed by the parties, list the matter for hearing on **03.12.2018**.

**COURT MASTER**